

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **05.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/119/CHE/2024  
**NAME OF THE PETITIONER(S)** : Map Chem Pvt Ltd  
**NAME OF THE RESPONDENTS** : Allites Life Science Pvt Ltd  
**UNDER SECTION** : Sec 9 Rule 6 of IBC, 2016

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**ORDER**

Present: Ld. Counsel Shri. Krishna Dath M for the Petitioner.

None for the Respondent.

Memo filed by the Petitioner in compliance of the order dated 31.05.2024 attaching the Form – D.

Petitioner is directed to serve copy of the petition on the Respondent and file Affidavit of Service.

List the petition for appearance / reply on **13.08.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)